



**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CHANDIGARH BENCH**  
**O.A. No.061/00334/2020**

Chandigarh, this the 03<sup>rd</sup> of June, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**  
**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Parbhat Chand (MES No. 503121) aged 63 years S/o Sh. Phinu Ram (Group 'C'), R/o Village & PO Gandala, Tehsil and District Udhampur (J&K) - 182101.

**....Applicant**

(BY: MR. JAGDEEP JASWAL, ADVOCATE)

**Versus**

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi - 110011.
2. Engineer in Chief, Army Headquarters, DHQ, PO, Kashmir House, New Delhi - 110011.
3. Commander Works Engineer, Udhampur (J&K) - 900386.
4. Garrison Engineer (South), Udhampur (J&K) - 182101.

**... .Respondents**

(BY: MR. SANJAY GOYAL, ADVOCATE)

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. At the very outset, learned counsel suffered a statement that against the order dated 14.07.2018, the applicant has made a representation dated 20.10.2019 (Annexure A-5) which is pending consideration. He submitted that the applicant would be satisfied if a direction is issued to



the respondents to consider and decide his representation in accordance with law.

2. Notice.

3. At this stage, Mr. Sanjay Goyal, Sr. SCCG, accepts notice.

He does not object to the disposal of the O.A. in the above manner.

4. Considering the above, we dispose of the O.A. by directing the Competent Authority amongst the respondents, to whom the indicated representation (Annexure A-5) is made, to consider and decide the same in accordance with law, by passing a reasoned and speaking order, within a period of two months from the date of receipt of a copy of this order. A copy of order to be passed by the respondents be communicated to the applicant.

5. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Place: Chandigarh  
Dated: 03.06.2020

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